

**SUPREME COURT OF INDIA**

Union of India

Vs.

Ram Bipat

S.L.P.(C) No.623 of 2007

(Tarun Chatterjee and H.L. Dattu JJ.)

12.01.2009

**ORDER**

1. Interlocutory application no.2/2008, filed by the Union of India, praying for recall of order dated 2.8.2007 of this Court passed in the Review Petition (Civil) No.503/2007, is dismissed.